

(3) In Judicial Form No.37 (Warrant of commitment on a sentence of imprisonment or fine or both)–

(a) against the seal at the left hand bottom, the following particulars shall be added, namely :–

“Release on bail by Court –

1. Order number and date.
2. Date of actual release.
3. Date of re-arrest.”;

(b) the following note shall be added at the bottom :–

“Note – Particulars regarding bail, etc., should be properly filled in against respective columns shown near the seal.”